NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/126/9/HDB/2017
NAME OF THE COMPANY	Shree Raghav Ispat (India) Pvt Ltd
NAME OF THE PETITIONER(S)	BMM Ispat Limited
NAME OF THE RESPONDENT(S)	Shree Raghav Ispat (India) Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VAH DAT HZOÏNAS	Advocate	2202030388	SA
		-	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Strippiet, Duggilale	Advocate	7331108205	MOS .
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ORDER

At the request of Mr.Santosh Jadhav learned counsel for Petitioner and Ms. Siri preeti Duggirala learned counsel for Respondent.

Post the case on 13th February 2018.

Member (T)

Member (J)